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CIRCULAR

It is hereby informed that modifications to the administrative instructions (AIs) and the PCT International Search and Preliminary Examination Guidelines (ISPEGLs) under the PCT have been made in accordance with Rule 89.2(a) of the Regulations under the Patent Cooperation Treaty (PCT) with effect from July 1, 2012, in order to provide for **Third Party Observation System in respect of International Patent applications which have already been published.**

The said Third Party Observation system is available in WIPO's website from July 2, 2012 onwards, either by means of a link from the PATENTSCOPE entries for eligible international applications, or by entering the publication number directly from ePCT public services. The consolidated text of amended administrative instructions is available in the WIPO website at www.wipo.int/pct/en/texts/. The modified PCT International Search and Preliminary Examination Guidelines (ISPEGLs) are also available from the WIPO website at www.wipo.int/pct/en/texts/gdlines.html.

It is further informed that the third party observation system is not available in case the international application is not yet published and third party observations cannot be submitted if the time limit of 28 months from the date of priority has expired. For further details on third party observations, reference may be made of the "Guide to using WIPO's PCT Third Party Observations services" annexed to this circular or from WIPO website: <https://pct.wipo.int/LoginForms/epct.jsp>.

This circular is issued in accordance with PCT Circular No-1347 dated June 22, 2012.

(CHAITANYA PRASAD)

Controller General of Patents, Designs and Trade Marks.

To:

1. To the Head of Offices (Delhi/Mumbai/Chennai/Kolkata) for circulation among all Controllers and Examiners so that they make keep the Third Party Observations in consideration during examination in the National Phase .
2. Shri Kamal Singh Goondali Assistant Controller of Patent ,Patent Office ,New Delhi for uploading on the Website
3. Notice Board- for Public Information.